

**LOK SABHA
UNSTARRED QUESTION NO.2654
TO BE ANSWERED ON 14TH MARCH, 2016**

ADULTERATION OF PETROL/DIESEL

2654. SHRI JYOTIRADITYA M. SCINDIA:
SHRI ALOK SANJAR:
SHRIMATI RANJANBEN BHATT:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) whether the incidents of under measurement and adulteration of petrol/diesel by various petrol pumps in the country including Delhi and NCR have been noticed by the Government during the last three years and the current year;
- (b) if so, the details thereof and the number of complaints against the petrol pumps/persons involved received by the Oil Marketing Companies (OMCs) and the punitive action including cancellation of their licenses, taken against them, OMC/State/UT-wise including Delhi/NCR; and
- (c) whether the National Green Tribunal has recently directed to the Central Pollution Control Boards, Petroleum Ministry and State Pollution Control Boards to conduct surprise inspection of petrol pumps in Delhi and NCR to check adulteration and if so, the details thereof and action taken by the Government; and
- (d) the steps taken by the Government to launch regular drives/surprise checks and evolved a mechanism at national level to curb such malpractices and ensure efficient service to customers by various petrol pumps in the country during the said period, OMC/State/UT-wise?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) श्री धर्मन्द्र प्रधान(

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM &
NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a)& (b) : Details of cases detected by Oil Marketing Companies (OMCs) namely, Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) related to under-measurement and adulteration detected at retail outlets during the last three years and current year (April-December, 2015) are annexed as Annexure-I.

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In proven cases of under-measurement and adulteration, there is a provision to cancel the license in the Marketing Discipline Guidelines (MDG)/Dealership Agreement. OMCs have terminated 172 retail outlets for such irregularities during the last three years and current year (April – December, 2015). State/ OMC-wise detail for the said period is annexed as Annexure-II.

(c) : Yes, Madam, Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi has passed Orders dated 21.12.2015, 25.01.2016 and 16.02.16 in O.A. No.561 of 2015 filed by Cherub Singla Vs Union of India & Others, directing the Central Pollution Control Board, Ministry of Petroleum and Natural Gas and State Pollution Control Boards to conduct inspection of petrol pumps in Delhi and NCR to detect adulteration particularly with reference to Naphtha and Kerosene. In line with the above Orders, the Ministry is closely working with various agencies, like National Physical Laboratory (NPL), Pusa, New Delhi, Indian Institute of Petroleum (IIP), Dehradun, Central Pollution Control Board (CPCB), Delhi Pollution Control Committee (DPCC), Haryana State Pollution Control Board (HSPCB), Uttar Pradesh Pollution Control Board (UPPCB) etc. for compliance of NGT Orders.

(d) : Public Sector OMCs undertake regular and surprise inspection of Retail Outlets and take action under the provisions MDG and Dealership Agreements against the outlets found indulging in irregularities/malpractices. The MDG provides for termination of outlets in the first instance for serious malpractices and graded penalties for other malpractices/irregularities. The Motor Spirit and High Speed Diesel (Regulation of Supply, Distribution and Prevention of Malpractices) Order, 2005 issued by the Central Government under Essential Commodities Act, 1955 provides for punitive action also against malpractices such as adulteration. Several initiatives to prevent irregularities in Retail Outlets have been taken that include Automation of Retail Outlets, Third Party Certification of Retail outlets and Monitoring of movement of tank trucks through Global Positioning System (GPS). State/OMC-wise detail of inspections carried out at Retail Outlets during last three years and current year up to December, 2015 is annexed as Annexure-III.

Annexure-I

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No.2654 asked by Shri Jyotiraditya M. Scindia and others for answer on 14.03.2016 regarding 'Adulteration of Petrol / Diesel'.

State/OMC-wise detail of irregularities of under-measurement and adulteration found at Retail Outlets of OMCs during the last three years and current year (April-December, 2015)

States/Uts	BPCL		HPCL		IOCL		Total	
	Under-Measurement	Adulteration	Under-Measurement	Adulteration	Under-Measurement	Adulteration	Under-Measurement	Adulteration
A&N Islands	0	0	0	0	0	0	0	0
Andhra Pradesh	12	5	79	5	82	4	173	14
Arunachal Pradesh	0	0	7	1	0	0	7	1
Assam	6	0	19	0	31	3	56	3
Bihar	12	2	28	1	104	2	144	5
Chandigarh	0	0	35	0	2	0	37	0
Chattishgarh	25	4	97	1	49	0	171	5
D & N Haveli	0	0	39	0	2	0	41	0
Daman and Diu	5	0	0	0	2	0	7	0
Delhi	3	0	9	0	27	0	39	0
Goa	4	1	9	0	7	0	20	1
Gujarat	27	1	11	0	142	0	180	1
Haryana	60	1	35	0	113	2	208	3
Himachal Pradesh	7	0	21	0	5	0	33	0
Jammu and Kashmir	3	2	12	0	5	0	20	2
Jharkhand	13	7	43	0	18	3	74	10
Karnataka	4	1	19	0	57	1	80	2
Kerala	2	4	18	1	41	2	61	7
Lakshadweep	0	0	3	0	0	0	3	0
Madhya Pradesh	85	8	165	5	111	3	361	16
Maharashtra	77	10	265	7	75	5	417	22
Manipur	0	0	18	0	0	0	18	0
Meghalaya	0	0	8	0	8	0	16	0
Mizoram	0	0	0	0	2	0	2	0
Nagaland	0	0	1	0	0	1	1	1
Odisha	28	7	67	0	92	0	187	7
Puducherry	0	0	34	0	3	0	37	0
Punjab	25	1	86	1	152	13	263	15
Rajasthan	47	7	97	2	159	12	303	21
Sikkim	0	0	5	0	0	0	5	0
Tamil Nadu	43	9	37	0	178	2	258	11
Telangana	2	2	38	0	33	3	73	5
Tripura	0	0	0	0	0	0	0	0
Uttar Pradesh	119	15	207	1	392	16	718	32
Uttarakhand	15	0	20	0	11	2	46	2
West Bengal	39	16	90	0	52	15	181	31
Total	663	103	1622	25	1955	89	4240	217

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No.2654 asked by Shri Jyotiraditya M. Scindia and others for answer on 14.03.2016 regarding 'Adulteration of Petrol / Diesel'.

State/OMC-wise detail of Retail Outlets terminated on account of irregularities of under-measurement and adulteration during the last three years and current year (April-December, 2015)

	States/UTs	BPCL	HPCL	IOCL	Total
1	A&N Islands	0	0	0	0
2	Andhra Pradesh	2	5	7	14
3	Arunachal Pradesh	0	1	0	1
4	Assam	0	0	6	6
5	Bihar	1	1	6	8
6	Chandigarh	0	0	0	0
7	Chattisgarh	2	1	0	3
8	D & N Haveli	0	0	0	0
9	Daman and Diu	0	0	0	0
10	Delhi	0	0	2	2
11	Goa	0	0	0	0
12	Gujarat	5	0	6	11
13	Haryana	5	0	1	6
14	Himachal Pradesh	0	0	0	0
15	Jammu and Kashmir	1	0	0	1
16	Jharkhand	1	0	1	2
17	Karnataka	0	0	0	0
18	Kerala	0	1	0	1
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	4	5	9	18
21	Maharashtra	7	7	6	20
22	Manipur	0	0	0	0
23	Meghalaya	0	0	0	0
24	Mizoram	0	0	0	0
25	Nagaland	0	0	0	0
26	Odisha	0	0	2	2
27	Puducherry	0	0	0	0
28	Punjab	1	1	7	9
29	Rajasthan	3	2	6	11
30	Sikkim	0	0	0	0
31	Tamil Nadu	2	0	4	6
32	Telangana	0	0	4	4
33	Tripura	0	0	0	0
34	Uttar Pradesh	21	1	11	33
35	Uttarakhand	0	0	1	1
36	West Bengal	4	0	9	13
	Total	59	25	88	172

Annexure-III**Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No.2654 asked by Shri Jyotiraditya M. Scindia and others for answer on 14.03.2016 regarding 'Adulteration of Petrol / Diesel'.****State/OMC-wise number of inspections carried out during the last three years and the current year (April to December, 2015).**

	BPCL	HPCL	IOCL	Total
A&N Islands	0	0	288	288
Andhra Pradesh	14480	14160	15997	44637
Arunachal Pradesh	101	0	563	664
Assam	1681	1170	7651	10502
Bihar	8318	5729	18334	32381
Chandigarh	160	317	337	814
Chattishgarh	1561	2984	5941	10486
D & N Haveli	25	60	163	248
Daman and Diu	43	0	206	249
Delhi	4280	1602	3606	9488
Goa	541	357	463	1361
Gujarat	3936	5879	17967	27782
Haryana	4098	7836	19788	31722
Himachal Pradesh	665	1325	3190	5180
Jammu and Kashmir	1096	1369	3419	5884
Jharkhand	4175	3021	8616	15812
Karnataka	12521	9321	23975	45817
Kerala	6546	6407	12697	25650
Lakshadweep	0	0	0	0
Madhya Pradesh	7858	7542	16914	32314
Maharashtra	19781	16899	26435	63115
Manipur	156	0	953	1109
Meghalaya	552	269	1636	2457
Mizoram	12	42	271	325
Nagaland	120	31	480	631
Orissa	5342	3493	10033	18868
Puducherry	360	387	809	1556
Punjab	7090	8877	27584	43551
Rajasthan	8235	6291	22966	37492
Sikkim	344	112	283	739
Tamil Nadu	18217	12155	28411	58783
Telangana	3392	3412	12015	18819
Tripura	11	0	547	558
Uttar Pradesh	10512	15942	52103	78557
Uttarakhand	1308	2144	4009	7461
West Bengal	7787	6582	18376	32745
Total	155304	145715	367026	668045

